

**Declaration of Assets and Liabilities**

**Year-2025**

I, **Amit Kumar**, son of **Sri Uma Kant Singh**, aged 44 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Section Officer Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Simpal Kumari	Dependant-1 Shubh Kumar singh. (Son)	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	Rs. 6,090/-	Rs. 20,500 /-	Rs.5,110/-	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch A/C Balance- Rs. 15,53,701/- (Approx.) (2) Two F.D Approx. Valuation of Rs.1,94,000/- (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.44,500/-(Approx)	(1)SBI A/C in Bihar Vidhan Mandal A/C Balance- Rs. 15,87,496.20/-(Approx.) (2) Two F.D Appro. Valuation of Rs.1,95,000/- (3)SBI A/c in Marufgunj Patna City A/C Balance- Rs.8,03,020/-(Approx)	Minor A/C in SBI Bihar Vidhan Mandal A/C Balance - Rs9,785/-(Approx.)	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC Money Back Policy of Rs. 1,00,000/- and 10,00,000/- (2) K.V.P (Post Office) 60,000 (3) R.D in Post Office of Rs.2,000/- Per Month for 5 years.	LIC Money Back Policy of Rs. 1,00,000/-and 5,00,000/-	LIC Education Annuity Policy Policy of Rs. 1,00,000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Mastro Scootee Purchased on 2013	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 60 gms (Approx.) of Rs. 6,40,000/-(Approx.)	Gold- 280 gms (Approx.) of Rs. 20,00,000/-(Approx.)  Silver -200 gms (Approx.) of Rs. 58,000/-(Approx.)	Gold- 20 gms (Approx.) of Rs. 2,00,000/-(Approx.)  Silver -50 gms (Approx.) of Rs.15,000/-(Approx.)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*(Signature)*  
13/02/2026

*(Handwritten)*  
श्री अमित कुमार  
13/02/2026

41  
4038  
13/2/26

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 BHK Flat (Near AIIMS, Patna.)499 sQ Feet. Current Value. Rs. 6,00,000/- and 2 BHK Flat in Agamkuan Patna Approx of 900 Sqft. Current Value of Rs. 27,00,000/-	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Property of Hindu undivided Family (Ancestral Property)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14-02-2024
(a)	(i) Loans from Banks	Housing Loan in SBI of Rs.17,50,000/-	Rs.3,78,008/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

3/10/2024  
13/02/2024

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.95,817/- Assessment Year 2024-2025. Pan No-APDPK2001H.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

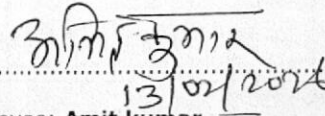
Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature .....   
Name of Employee: **Amit Kumar.**

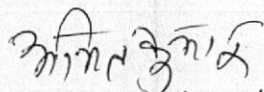
Place: Patna.

Designation: Section Officer.

Date: **13.02.2026**.

Department: Bihar Legislative Assembly, Secretariat Patna.

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

  
13/02/2026